

to the extent monitored, are given in the Annexure. [See Appendix CLIV, Annexure No. 40].

(c) Prices under DPCO, 1979 and as on 25th April, 1990 to the extent available are also given in a separate Annexure.

[See Appendix CLIV, Annexure No. 41].

Oil production by ONGC in Krishna-Godavari Basin

732. SHRI MENTAY PADMANA: BHAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that ONGC has recently announced that a well in the Krishna Godavari basin was producing about 500 barrels of oil a day;

(b) what is the actual cost of production and the commercial value of such a quantity of oil;

(c) what is the daily loss involved in producing 500 barrels of oil given the infra-structure, etc.; and

(d) whether such press releases are really a publicity gimmick to stave off criticism about the failure of ONGC to find oil?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir, The well Mori-1 drilled on Mori prospect SE of Narsapur town on initial testing has produced oil and gas at the rate of 595 barrels per day and 92,081 cubic metres per day respectively.

(b) and (c). The commercial value or the find cost of its production and the economics of production would be known only after the delineation of the prospect is complete and the prospect is evaluated.

(d) No, Sir. It is an important find giving lead to further exploration in the area.

Alarming increase in the number of cases of food poisoning

733. SHRI SURESH KALMADI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the alarming increase in the incidents of food poisoning in the country during the last few months leading to deaths and illness of people;

(b) whether it is a fact that pesticides used for storing foodgrains are responsible for such incidents; and

(c) if so, what precautionary steps Government are taking in this regard?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

Stoppage of drilling work by ONGC in Gujarat

734. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that ONGC has stopped drilling work in Gujarat at many spots;

(b) if so, what are the reasons therefor;

(c) how many sites were kept closed by ONGC in District Kutch of Gujarat;

(d) whether there is any programme to restart the work at these spots; and

(e) if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) No, Sir. Drilling operations in Gujarat are being conducted as per the approved plan programme.

(b) Does not arise.

(c) No site has been kept closed by Oil and Natural Gas Commission in the Kutch district of Gujarat. The wells drilled so far in Kutch district have turned out to be dry.

(d) and (e). Do not arise.

Prevention of Diseases in Bastar

735. SHRI AJIT P. K. JOGI;
SHRI CHHOTUBHAI PATEL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that soon after the advent of monsoon in June, every year, thousands of tribals living in Bastar district of Madhya Pradesh die of dehydration and dysentery; and

(b) if so, whether the Central Government have initiated any remedial steps well in time this year to prevent this avoidable tragedy?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN) : (a) and (b) Yes, according to the information furnished by the State Government, the number of cases/deaths in Bastar district during the last 3 years are as under :

Year	No. of cases	No. of deaths
1987-88	3240	278
1988-89	95	22
1989-90 (provisional)	100	8

The long term measures necessary for preventing morbidity and mortality are:—

(a) Provision of safe drinking water;

(b) Safe disposal of sewage;

(c) Improvement of general environmental sanitation; and

(d) Health and Nutritional education of the population.

The Central Government has been assisting the States Government by deputed medical teams to the affected areas for investigation and recommending remedial measures. The State Government has also been sending medical teams to the affected Primary Health Centres (PHCs) for purposes of case detection, treatment and supply of medicines Oral Rehydration Salt (ORS) and Chlorine tablets.

Facilities for international Flights from more places

736. SHRI AJIT P. K. JOGI;
SHRI CHHOTUBHAI PATEL :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government are planning to provide facilities for international flights from places other than the existing ones so that, the hitherto the neglected regions of the country, also get the advantage international flights and do not have to cover long distances to reach international airports;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN) : (a) No, Sir.

(b) Does not arise.

(c) The existing airports from where international flights are being operated are sufficient to cater to the needs of international traffic at present.